

**SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF ANANDTEX INTERNATIONAL PRIVATE LIMITED

1.	NAME OF CORPORATE DEBTOR	ANANDTEX INTERNATIONAL PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	22-03-2012
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES (DELHI)
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U17210HR2012PTC045441
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	PLOT NO. 281, SECTOR- 29, PART- II, HUDA PANIPAT, HARYANA 132103 INDIA
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	17-11-2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	06-12-2019
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	NAME: MR. HITESH GOEL REGISTRATION NO.: IBBI/IPA-001/IP-P01405/2018-2019/12224
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	ADDRESS: C4/1002 THE LEGEND APARTMENTS SECTOR 57, GURGAON, HARYANA, 122011 E-MAIL: HITESHGOEL83@GMAIL.COM
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	ADDRESS: KPMG INDIA PRIVATE LTD. 8TH FLOOR, TOWER B, DLF BUILDING NO.10, DLF CYBER CITY, PHASE II, GURUGRAM 122 002, INDIA E-MAIL: LIQUIDATOR.ANANDTEX@GMAIL.COM
11.	LAST DATE FOR SUBMISSION OF CLAIMS	05-01-2020

Notice is hereby given that the National Company Law Tribunal, Chandigarh has ordered the commencement of liquidation of the ANANDTEX INTERNATIONAL PRIVATE LIMITED on 06-12-2019.

The stakeholders of ANANDTEX INTERNATIONAL PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 05-01-2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and Signature of the Liquidator: S/d Hitesh Goel

Date and Place: 12-12-2019, GURUGRAM



Hitesh Goel
IBBI/IPA-001/IP-P01405/2018-19/12224